



2026:AHC:23290

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1169 of 2026

Ratan Veer Singh And 6 Others

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Neeraj Srivastava, Vijay Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in paragraph-2, line no.2 of the order dated 29.01.2026 for deletion of the word 'Peon' and insertion of the word 'Amin'.

2. The correction application is **allowed** accordingly.

February 3, 2026

N.S.Rathour

(Vikas Budhwar,J.)